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Notice

By virtue of an affidavit sworn before the **Executive Magistrate BHUBANESWAR** on Dated **13th March 2024**, I, **Mrs. SUMITA DAS**, Address **AT- BALEIPUR, PO- S. NALAKANI, PS-KUJANGA, DIST- JAGATSINGHPUR** have changed my name from "**SUMITA PRADHAN**" to "**SUMITA DAS**". Henceforth, I shall be known as "**SUMITA DAS**" for all purposes.

SUMITA DAS